

15.30½ hrs.

**HEALTH (PERIODICAL MEDICAL CHECK-UP OF PRESIDENT AND PRIME MINISTER OF INDIA) BILL,\* 1966.**

By Dr. C. B. Singh

**Dr. Chandrabhan Singh (Bilaspur):** I beg to move for leave to introduce a Bill to provide for the medical check-up of the President and the Prime Minister of India from time to time at the All India Institute of Medical Sciences, New Delhi, and for matters connected therewith.

**Mr. Deputy-Speaker:** The question is:

"That leave be granted to introduce a Bill to provide for the medical check-up of the President and the Prime Minister of India from time to time at the All India Institute of Medical Sciences, New Delhi, and for matters connected therewith."

*The motion was adopted.*

**Dr. Chandrabhan Singh:** I introduce the Bill.

15.31½ hrs.

**CONSTITUTION (AMENDMENT) BILL\***

(Amendment of Articles 80, 87 and 176) by Shri Kishen Pattnayak.

**श्री किशन पटनायक (सम्बलपुर) :** मैं प्रस्ताव करता हूँ कि भारत के संविधान में प्रागे संशोधन करने वाले विधेयक के पेश करने की अनुमति दी जाये ।

**Mr. Deputy-Speaker:** The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

**श्री किशन पटनायक :** मैं विधेयक को प्रस्तुत करता हूँ ।

15.32 hrs.

**HINDU WIDOWERS' RE-MARRIAGE BILL,\* 1966**

by Shri Hari Vishnu Kamath

**श्री जगदेव सिंह सिद्धान्ती (झज्जर) :** हिन्दू विधुरों के पुनर्विवाह पर प्रतिबन्ध करने वाले विधेयक को पेश करने की अनुमति चाहता हूँ, श्रीमन् ।

**Shri Raghunath Singh (Varanasi):** Are you married?

**Mr. Deputy-Speaker:** The question is:

"That leave be granted to introduce a Bill to provide for the re-marriage of Hindu widowers."

*The motion was adopted.*

**श्री जगदेव सिंह सिद्धान्ती :** मैं विधेयक को पेश करता हूँ ।

15.53½ hrs.

**CONSTITUTION ON (AMENDMENT) BILL\***

(Amendment of Articles 59, 66, 158 etc.) by Shri Hari Vishnu Kamath

**Shri Hari Vishnu Kamath (Hoshangabad):** I beg to move for leave to introduce a Bill further to amend the Constitution of India.

**Mr. Deputy-Speaker:** The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

**Shri Hari Vishnu Kamath:** I introduce the Bill.